

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 11442-11443/2015

MATSYA JEEVI SAHKARI SAMITI LTD AND ANR

Petitioner(s)

VERSUS

STATE OF U P AND ORS

Respondent(s)

(with interim relief and office report)

Date : 10/12/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr. Sandeepan Pathak,Adv.
Mr. Neeraj Shekhar,Adv.

For Respondent(s) Mr. Sandeep Kumar Dwivedi,Adv.
Mr. Manoj K. Mishra,Adv.

Mr Vinay Kumar Garg,Adv.

Ms. Pragati Neekhara,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 2 and 3 have already filed the counter affidavit.

Four weeks time, as last chance is given to the respondent No.4 to file the counter affidavit.

Four weeks time, as last chance is given to the learned counsel for the petitioner to comply with the terms of the order dated 24.9.2015 of this Court in respect of Respondent Nos. 1 and 5.

List again on 16.2.2016.

(M V RAMESH)
Registrar